## GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

## **LOK SABHA UNSSTARRED QUESTION NO. 2937** ANSWERED ON 05<sup>TH</sup> DECEMBER, 2019

## **EXECUTION OF WORK ON FOUR-LANING OF NHs**

## 2937. SHRI MANSUKHBHAI DHANJIBHAI VASAVA:

# Will the Minister of ROAD TRANSPORT AND HIGHWAYS सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the progress of construction work of four lane national highways in the country has been affected due to the bad execution of work by the concerned contractors;

(b) if so, the details thereof and the extent to which the cost of such projects has been escalated as a result thereof along with the action taken by the Government in this regard; and

(c) the details of the revised targets fixed for completion of these projects?

#### ANSWER

### THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

### (SHRI NITIN JAIRAM GADKARI)

(a) to (c) Sir, the progress of construction of some of the four lane highways in the country has been affected due to various reasons. However, wherever there is a delay in completion of NH project due to faulty execution of work by the concerned contractor, action against the contractors/concessionaires is taken in accordance with the Agreement provisions. The action taken depends upon delays and varies from financial penalty to termination of the contract.

Cost overrun is applicable only to Engineering Procurement Construction (EPC) contracts. In such contracts, there is a provision for payment of escalation due to delay. In case the project is delayed due to reasons attributable to the contractor, liquidated damages are to be imposed and no escalation is paid. Actual escalation due to delay or cost overrun is known only after completion of the project and final settlement of bills.

A length of 3061.34 km of 4 lane NHs has been targeted for completion during FY 2019-20.

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